



2026:DHC:9272



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010484262024
+ **OMP (ENF.) (COMM.) 172/2024 & EX.APPL.(OS) 1388/2024**
GREEN CITY TRANSPORT CORPORATION PVT LTD

.....Decree Holder

Through: Mr. Naman Joshi, Mr. Guneet
Sidhu, Mr. Aakash deep Singh,
Mr. Verdaan Jain, Advs.

versus

**DEPARTMENT OF TRANSPORT GOVT OF NCT OF
DELHI**

.....Judgement Debtor

Through: Mr. Sanjay Vashishtha, Mr.
Siddhartha Goswami, Mr.
Aditya Sachdeva, Advs.

CORAM:**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER(ORAL)**

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15.10.2026

1. At the outset, learned Counsel appearing for the Decree Holder seeks leave to withdraw the present enforcement petition with liberty to file it again as and when situation arise and after making stamp duty good as per Indian Stamp Act, 1899 as applicable in NCT of Delhi and in line with *M/s URC Construction (P) Ltd. v. Airports Authority of India*¹.

2. Leave and liberty as aforesaid is granted.

3. The present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J**OCTOBER 15, 2026/at**

Signature Not Verified ¹OMP (ENF.) (COMM.) 155/2026:2026 SCC OnLine Del 6909

Signed By: ANUBHAV
TRIPATHI
Signing Date: 16.10.2026
17:23:18